

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:4051  
ANSWERED ON:20.12.2005  
NATIONAL FOUNDATION FOR COMMUNAL HARMONY  
Shivanna Shri M

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the National Foundation for Communal Harmony is working for the welfare of children in the country;
- (b) if so, the details of welfare measures taken by the foundation during each of the last three years;
- (c) the details of funds allocated and donations received by the foundation during each of the last three years; and
- (d) the details of official and non-official members of the foundation?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

(a) & (b): Yes, Sir. The National Foundation for Communal Harmony, inter alia, implements programme and projects for assisting the physical and psychological rehabilitation of the children, families or other victims of communal, caste, ethnic, terrorist and other form of violence/clashes which fractures social harmony.

Under the Project 'Assist', financial assistance is provided to children who become orphan or destitute due to the death or permanent incapacitation of either or both the parents or the surviving parent or the main bread earner in the affected family in communal violence, who are below poverty line, till the child attains the age of 18 years, which can be extended upto 21 years in exceptional cases.

Besides, these children are insured against personal accident for which the Foundation pays the premia to the Insurance Company.

The details of the financial assistance provided under the project 'Assist' during the last three years to the eligible children is as follows:-

Sl.No.	Year	Number of eligible children	Financial Assistance (Rs. in lakh)
1	2002-03	2,977	107.00
2	2003-04	4,440	174.00
3	2004-05	6,572	298.00

(c): The Government of India provided a corpus fund of Rs. 10.00 crores at the time of inception of the Foundation. Another amount of approximately Rs. 3.00 core has been added to the corpus in 2004 due to merger of Communal Harmony Fund with this corpus. The donations received by the Foundation during the last three years are as under:-

S.No.	Year	Rs. (in lakh)
1	2002-03	98.13
2	2003-04	133.40
3	2004-05	137.21

(d) The details of the Governing Council (official and non-official) members of the foundation are as under:-

1. Home Minister, Ministry of Home Affairs, North Block, NEW DELHI.
2. Minister of Human Resource Development, Shastri Bhavan, NEW DELHI.
3. Minister of Information and Broadcasting, Shastri Bhavan, NEW DELHI.
4. Minister of Social Justice & Empowerment, Shastri Bhavan, NEW DELHI.
5. Shri Vinod Khanna, AB-8, Purana Qila Road, New Patiala House Court, NEW DELHI 110 011.
6. Smt. Nirmla Deshpande, 609/610, Shastri Hall, New Building, 6th Floor, Tardeo Road, MUMBAI - 400 007.

7. Shri D. Veerendra Heggade (Dharamadhikari) of Dharmasthala, Temple in Dakshina-Kannada, Distt. KARNATAKA
8. Dr. (Smt.) Padmavathi, C/o Kalyan Singh Nursing Home, Nayndupet, Nellore District, ANDHRA PRADESH.
9. Shri Anil K. Shastri, A-17, Sector-39, Noida, U.P.
10. Smt. Ela R. Bhatt, C/o `Sewa` Opp. Victoria, Garden and Bhadra, AHMEDABAD - 380 001
11. Maulana Wahiduddin Khan, `Islamic Centre`, C-29, Nizamuddin (West), NEW DELHI.
12. Dr. Bhupen Hazarika, Hrushikesh Apartment, Flat No. 205, `F` Build, `A` Wing 1st cross lane, Swami Samarth Nagar, Andheri (West) MUMBAI - 110053.
13. Shri Asghar Ali Engineer, `Irene Cottage` Second floor, Santacruz (E), MUMBAI - 400 055.
14. Shri J.F. Ribeiro, The Indian Music Industry, 266 Kaachwala Building, 2nd Floor, Dr. Annie Besant Road, Opp. Old Passport Office, Worli, MUMBAI - 400 030.
15. Dr. Amrik Singh, 2/26, Sarvpriya Vihar, NEW DELHI.
16. Shri H.S. Tandon, 181 A, Pocket C, Siddhartha Extension, NEW DELHI.
17. Home Secretary, Ministry of Home Affairs, North Block, NEW DELHI.
18. Secretary, Department of Secondary & Higher Education, Ministry of Human Resource Development, Shastri Bhawan, NEW DELHI.
19. Secretary, Ministry of Social Justice & Empowerment, Shastri Bhavan, NEW DELHI.
20. Secretary, Department of Women & Child, Development, Shastri Bhavan, NEW DELHI.
21. Secretary, Department of Expenditure, North Block, NEW DELHI.
22. Secretary, Ministry of Information & Broadcasting, Shastri Bhavan, NEW DELHI.
23. Additional Secretary (CS), Ministry of Home Affairs, North Block, NEW DELHI.
24. Secretary, National Foundation for Communal Harmony, Lok Nayak Bhawan, NEW DELHI.

Details of the Members of the Executive Council of the National Foundation for Communal Harmony are as under:-

1. Home Secretary, Ministry of Home Affairs, North Block, NEW DELHI.
2. Secretary, Ministry of Social Justice & Empowerment, Shastri Bhavan, NEW DELHI.
3. Secretary, Ministry of Information & Broadcasting, Shastri Bhavan, NEW DELHI.
4. Secretary, Department of Secondary & Higher Education, Ministry of Human Resource Development, Shastri Bhavan, NEW DELHI.
5. Secretary, Department of Expenditure, North Block, NEW DELHI.
6. Secretary, Department of Women & Child Development, Shastri Bhavan, NEW DELHI.
7. Additional Secretary (CS), Ministry of Home Affairs, North Block, NEW DELHI.
8. Secretary, National Foundation for Communal Harmony, Lok Nayak Bhawan, NEW DELHI.